

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1637  
TO BE ANSWERED ON 18.12.2023**

**Production of coal**

**1637 Shri Satish Chandra Dubey:**

**Smt. Darshana Singh:**

**Dr. Anil Sukhdeorao Bonde:**

**Will the Minister of Coal be pleased to state:**

- (a) whether the production of coal has increased in the country in the last five years;
- (b) the total amount of coal produced in the country in last five years and the corresponding figure for the decade 2003-2013; and
- (c) the factors contributed to such increment or decrease in production?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a) & (b):** Production of coal in the country in the year 2022-23 was 893.19 Million Tonne (MT) (provisional) in comparison to 728.72 MT in the year 2018-19, with a growth of about 22.57 %.

Total production of coal in India in the last five years is as under:

(Figure in MT)

Year	2018-19	2019-20	2020-21	2021-22	2022-23
All India	728.72	730.87	716.08	778.21	893.19*

\* Provisional

Total production of coal in India during the period 2003-2013 is as under:

[Figure in MT]

Year	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
All India	361.25	382.62	407.04	430.83	457.08	492.76	529.71	532.69	539.95	556.40	565.77

(c): The factors contributing to increase in the domestic production of coal are as under:

- i. Regular reviews by Ministry of Coal to expedite the development of coal blocks.
- ii. Enactment of Mines and Minerals (Development and Regulation) Amendment Act, 2021 for enabling captive mines owners (other than atomic minerals) to sell up to 50% of their annual mineral (including coal) production in the open market after meeting the requirement of the end use plant linked with the mine in such manner as may be prescribed by the Central Government on payment of such additional amount.
- iii. Single Window Clearance portal for the coal sector to speed up the operationalization of coal mines.
- iv. Project Monitoring Unit for hand-holding of coal block allottees for obtaining various approvals / clearances for early operationalization of coal mines.
- v. Auction of commercial mining on revenue sharing basis launched in 2020. Under commercial mining scheme, rebate of 50 % on final offer would be allowed for the quantity of coal produced earlier than scheduled date of production. Also, incentives on coal gasification or liquefaction (rebate of 50 % on final offer) have been granted.
- vi. Auction of commercial mining on revenue sharing mechanism was launched on 18.06.2020. Terms and conditions of commercial coal mining are very liberal with no restriction on utilization of coal, allowing new companies to participate in the bidding process, reduced upfront amount, adjustment of upfront amount against monthly payment, liberal efficiency parameters to encourage flexibility to operationalize the coal mines, transparent bidding process, 100% Foreign Direct Investment (FDI) through automatic route and revenue sharing model based on the National Coal Index.

Factors contributing to increase in the production of the Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) are as under:

- i. Coal India Limited (CIL) has identified and initiated actions for fulfilling all the resources required like Environment Clearance / Forest Clearance, land acquisition, evacuation infrastructures such as mechanized loading through Coal Handling Plant (CHP) / SILO, Rail Projects etc. for enabling projects to contribute to its target as per 1 BT production plan.
- ii. Regular liaison is being undertaken by SCCL for grounding of new projects and operation of existing projects. SCCL has initiated action for developing infrastructure for evacuation of coal like CHPs, Crushers, Mobile Crushers, Pre-weigh-bins etc.

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